

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 21.09.2022 (WEDNESDAY)**

**COURT – IV**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 162 of 2022	Hotel and Restaurant Association of (Western India) & Anr. Vs. Hotel and Restaurant Federation Association of Eastern India & Ors.	Ranjeeta Rohatgi	Shubham Kulshreshtha Kaustub H Singh- R1 to R11
<b>2.</b>	Comp. App. (AT) No. 166 of 2022	Hotel and Restaurant Association of Northern India & Anr. Vs. Hotel and Restaurant Association of Eastern India & Ors.	Talha Abdul Rahman	Shubham Kulshreshtha Kaustubh Singh-R1 to R11

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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**